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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha passed the National Institute of Design Bill, 2014, at its sitting held on the 7<sup>th</sup> July, 2014.

SECRETARY-GENERAL: Madam Speaker, I have to report following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Institute of Design Bill, 2014 which has been passed by the Rajya Sabha at its sitting held on the  $7^{th}$  July, 2014."

2. Madam Speaker, I lay on the Table the National Institute of Design Bill, 2014 as passed by Rajya Sabha on the 7<sup>th</sup> July, 2014."

HON. SPEAKER: Nothing will go on record.

(Interruptions) …\*

माननीय अध्यक्ष ः अभी पेपर्स लेड हो रहे हैं, इसतिए इस बीच कुछ नहीं होगा। ऐसा नहीं होता है।

*…*(<u>व्यवधान</u>)

**माननीय अध्यक्ष**ः मैं देखूंगी<sub>।</sub> अभी नहीं होगा<sub>।</sub>

*…*(<u>व्यवधान</u>)

**माननीय अध्यक्ष**ः मुझे मालूम हैं<sub>।</sub> अभी काम तो होने दीजिए<sub>।</sub>

*…*(त्यवधान)